GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:541 ANSWERED ON:28.07.2010 COMMITTEE ON INFRASTRUCTURE AND PPP Majhi Shri Pradeep Kumar

Will the Minister of PLANNING be pleased to state:

(a) whether the Government has constituted a Committee on Infrastructure and PPP appraisal;

(b) if so, the details thereof;

(c) whether these Committees have completed their studies and submitted their reports;

(d) if so, the details of the recommendations made by these Committees; and

(e) the details of the action so far taken by the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI.V. NARAYANASAMY)

(a): Yes, Madam.

(b) : The Cabinet Committee on Infrastructure (CCI), under the Chairmanship of the Prime Minister, was constituted on July 6, 2009. The functions of the CCI are (i) to consider and take decisions in respect of all infrastructure related proposals costing more than Rs. 150 crore; (ii) to consider and decide measures namely, fiscal, financial, institutional and legal required to enhance investment in the infrastructure sector; (iii) to lay down annual parameters and targets for performance for all infrastructure sectors; (iv) to review the progress of infrastructure projects.

Pursuant to the decision of the CCEA in its meeting held on October 27, 2005, a PPP Appraisal Committee has been constituted consisting of Secretary, Department of Economic Affairs as its chairman and Secretaries of Planning Commission, Department of Expenditure, Department of Legal Affairs and the concerned Administrative Departments as its members. The committee appraises and approves projects to be undertaken through PPP.

(c) to (e): These committees function on an ongoing basis.

Upto June, 2010 the PPP Appraisal Committee had approved 198 projects involving an investment of Rs.1,66,518 crore.